

Sl. No.	State	No. of Universities	No. of Colleges
6.	Himachal Pradesh	02	01
7.	Karnataka	05	04
8.	Madhya Pradesh	10	01
9.	Maharashtra	02	35
10.	Odisha	01	01
11.	Puducherry	01	0
12.	Rajasthan	04	0
13.	Tamil Nadu	05	04
14.	Uttar Pradesh	01	0
15.	Uttarakhand	06	0
16.	West Bengal	02	54
TOTAL		54	108

**Study on potential of low cost carriers**

1609. SHRI B.K. HARIPRASAD :

SHRI D.P. TRIPATHI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has conducted any study on the potential of low cost carriers in the country including any special plan for low fare services connecting metro cities;

(b) if so, the details thereof including the benefits that may accrue to the economy of the country;

(c) whether the low cost carriers operating in the country are facing a lot of constraints in utilising their potential;

(d) if so, the details thereof including the reasons therefor; and

(e) the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION  
(DR. MAHESH SHARMA) :(a) to (e) Directorate General of Civil Aviation (DGCA) has

not carried out any study in this regard. The term Low Cost Carrier (LCC) is basically a business model practice adopted by certain airlines and the Government has not categorized any airline as LCC.

Air fares are fixed by the airlines based on interplay of market forces and are not determined by the Government. Airlines are free to fix reasonable tariff under the provision of sub-rule (1) of rule 135, Aircraft Rules 1937 having regard to all relevant factors, including the cost of operation, characteristic of service, reasonable profit and the generally prevailing tariff. Airline remains compliant to the regulatory provisions of Rule 135 as long as the fare charged by them does not exceed the fare established and displayed on their website.

Fare structure followed by airlines is as follows:

The airline pricing runs in multiple levels which are in line with practice being followed globally. The prices are fixed by airlines keeping in mind the market, demand, seasonality and other market forces. Some of the airlines have introduced Apex- 90, in addition to existing advance purchase schemes of 60 days, 30 days, 14 days etc., in which discounted fares are offered facilitating travel even during peak seasons on low fares. The fare structures are displayed by airlines on their websites.

#### **Financial resource generation By AI**

1610. SHRI A.U. SINGH DEO

SHRI RAVI PRAKASH VERMA

Will the Minister of CIVIL AVIATION be pleased to state:.

- (a) whether Air India has been facing financial crunch, if so, the details thereof;
- (b) the details of financial resources generated by the national carrier from its own assets during each of the last three years;
- (c) whether there is any proposal to raise funds to meet the working capital requirement of the national carrier through external commercial borrowing, if so, the details in this regard;
- (d) whether agencies for such borrowing have so far been identified; and
- (e) if so, the criteria for their selection and the terms and conditions likely to be settled with such agencies?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION  
(DR. MAHESH SHARMA) : (a) Air India has been facing losses for the past many years